## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.134/230/HDB/2017		
NAME OF THE COMPANY	Pyro Holdings Pvt Ltd		
NAME OF THE TRANSFEROR			
NAME OF THE TRANSFEREE	Pyro Holdings Pvt Ltd		
UNDER SECTION	230		

## Counsel for Petitioner(s):

on E-mail & Telephone No.	nation E-mail & Telephone No.	Designation	Name of the Counsel(s)
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, Learned Counsel for the Applicant.

CAdisposed by separate orders.

Member (J)

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